

**GOVERNMENT OF INDIA
HEAVY INDUSTRIES AND PUBLIC ENTERPRISES
LOK SABHA**

UNSTARRED QUESTION NO:6749
ANSWERED ON:08.05.2003
NON-PAYMENT OF SALARIES OF EMPLOYEES IN CCI
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Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) whether officers and staff of Cement Corporation of India are not getting salary every month regularly since last eight months;
- (b) if so, the reasons therefor; and
- (c) the action proposed to cut unnecessary expenditure in CCI by stopping unnecessary postings and transfers all over India and granting VRS to those who apply?

Answer

MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI BALASAHEB VIKHE PATIL)

- (a): Officers and staff of 3 operating units of CCI viz. Rajban (HP), Bokajan (Assam) and Tandur (AP) and all Zone Offices are being paid on regular basis from within the internal resources of the Company. For the balance 7 units of Cement Corporation of India, which are not in production, i.e. Mandhar (Chattisgarh), Kurkunta (Karnataka), Nayagaon (MP), Akaltara (Chattisgarh), Charkhi Dadri (Haryana), Adilabad (AP), Delhi Grinding Unit (Delhi)/BGU, the Government have already released funds for payment of salary and wages upto June, 2002.
- (b): The production in the 7 units has been stopped long back due to financial unviability, liquidity crunch etc. The Government have already given budgetary support of over Rs.130 crores towards payment of salary and wages. Also Voluntary Retirement Scheme was launched in CCI.
- (c): Only need-based transfers are taking place. Voluntary Retirement is being granted to all those who applied except for a very few employees whose services are essential for organisational needs.